## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) No. 114/Chd/Pb/2017

In the matter of:

State Bank of India ....Applicant/Financial Creditor

Versus

SEL Manufacturing Company Ltd. ... Respondent-Corporate Debtor

Present: Ms. Misha, Mr. Nitin Kaushal and Mr. Vaijyant Palliwal,

Advocates for the applicant.

Mr. Anand Chhibbar, Senior Advocate with Mr. Gaurav Mankotia,

Advocate for the respondent.

Affidavit of service and affidavit of compliance dated 01.12.2017 have been filed by the petitioner. Learned Senior Counsel for the respondent seeks time to file reply/objections. List the matter on 21.12.2017. Reply/objections, if any, be filed at least two days before the date fixed with copy to the counsel opposite.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 05, 2017